

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/839/2024 BLAPL/148/2024	BASANTA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	THAKURGARH /292 /2023 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/000020/2023
2	D-BLAPL/846/2024 BLAPL/149/2024	SUBASISH SWAIN @ SHAKTI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /825 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000131/2023
3	D-BLAPL/147/2024 BLAPL/150/2024	SHANTI BANCHHOR @ SHANTI LATA BANCHHOR @ RADHE VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PAIKMAL /194 /2019 SPECIAL JUDGE,BARGARH(Bargarh) Spl/000047/2019
4	D-BLAPL/150/2024 BLAPL/151/2024	SHYAMA @ SHYAM SUNDAR GADTIA @ PRADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PAIKMAL /194 /2019 SPECIAL JUDGE,BARGARH(Bargarh) Spl/000047/2019
5	D-BLAPL/441/2024 BLAPL/152/2024	ALOK MAHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	TURUMUNGA /23 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000131/2023
6	D-BLAPL/758/2024 BLAPL/153/2024	AJIT SINGH @ MANIA VS STATE OF ODISHA	SEVATI SOREN VS	ORIENT /180 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000021/2021
7	D-BLAPL/900/2024 BLAPL/154/2024	PRIT KUMAR PANIGRAHI @ CHIKU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	TITILAGARH /142 /2022 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000026/2022
8	D-BLAPL/886/2024 BLAPL/155/2024	SK. YARUL VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /94 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000862/2022
9	D-BLAPL/889/2024 BLAPL/156/2024	BAJI GAMANGO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /207 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000112/2023
10	D-BLAPL/232/2024 BLAPL/157/2024	BRAJA KISHORE MALI@DIPU VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BALIPATNA /43 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000069/2023
11	D-BLAPL/853/2024 BLAPL/158/2024	RANJAN KUMAR MALLICK @ JUNGE @ RANJAN MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000067/2023

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12	D-BLAPL/858/2024 BLAPL/159/2024	SIBA NAIK @ BHOLA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	BHANJANAGAR /1055 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001744/2023
13	D-BLAPL/872/2024 BLAPL/160/2024	SK. RAJAK ALLI VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000558/2023
14	D-BLAPL/855/2024 BLAPL/161/2024	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /34 /2020 ADJ,KODALA(Ganjam) ST/0000024/2021
15	D-BLAPL/881/2024 BLAPL/162/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /199 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000089/2022
16	D-BLAPL/63/2024 BLAPL/163/2024	SANTOSH KUMAR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000153/2023
17	D-BLAPL/341/2024 BLAPL/164/2024	BAISAKHI PALEI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BHARATPUR PS /354 /2023 J.M.F.C.(V),BHUBANESHWAR(Khordha) CT/0001106/2023
18	D-BLAPL/392/2024 BLAPL/165/2024	PANCHANANA DAS @ BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /739 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001952/2023
19	D-BLAPL/284/2024 BLAPL/166/2024	BULU SABAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GUNUPUR /17 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000009/2020
20	D-BLAPL/434/2024 BLAPL/167/2024	M. RAMESH REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /11 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000122/2023
21	D-BLAPL/312/2024 BLAPL/168/2024	KANHU CHARAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000058/2023
22	D-BLAPL/436/2024 BLAPL/169/2024	BENUDHAR MANSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /132 /2022 J.M.F.C.,KHURDA(Khordha) GR/0000825/2022
23	D-BLAPL/386/2024	DURGA CHARAN PRADHAN	PARTHA SARATHI NAYAK	BHARATPUR PS /392 /2023

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	BLAPL/170/2024	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001205/2023
24	D-BLAPL/439/2024 BLAPL/171/2024	ALOK MAHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	CHAMPUA /41 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Khordha) GR/0000111/2023
25	D-BLAPL/454/2024 BLAPL/172/2024	BABULA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /336 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000070/2023
26	D-BLAPL/481/2024 BLAPL/173/2024	MANOJ GADUA @ NADU VS STATE OF ODISHA	PRATIBHA MANJARI TARAI VS	BOLANGIR TOWN /649 /2019 1ST ADDL SESSIONS JUDGE CUM PO,CHAMPUA SC/0000064/2023
27	D-BLAPL/191/2024 BLAPL/174/2024	PURNA CHANDRA DASH VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PURUSHOTTAMPUR /496 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000121/2023
28	D-BLAPL/266/2024 BLAPL/175/2024	SANTOSH @ SUJIT MAJHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PUINTALA /141 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000063/2023
29	D-BLAPL/1139/2024 BLAPL/176/2024	AMIYA KUMAR PADHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /263 /2019 PRESIDING OFFICER,OPID,BERHAMPUR GR/0000015/2019
30	D-BLAPL/1154/2024 BLAPL/177/2024	SUMANTA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	SONEPUR /206 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000030/2023
31	D-BLAPL/1119/2024 BLAPL/178/2024	NALU @ NALUMUDDIN KHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /1 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000001/2024
32	D-BLAPL/1126/2024 BLAPL/179/2024	KADU@GOPAL PATIKAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHATILI /147 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000033/2023
33	D-BLAPL/1018/2024 BLAPL/180/2024	RAGHU@DEBENDRA SWAIN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPL.TASK FORCE /21 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000092/2022
34	D-BLAPL/1029/2024 BLAPL/181/2024	K. BIKRAN SUBUDHI VS	S.S.RAY (2) VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam)

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35	D-BLAPL/545/2024 BLAPL/182/2024	STATE OF ODISHA SUDARSHAN MUDULI VS	SUSHANTA HARICHANDAN VS	2(A)CC/0000079/2023 BANARAPAL /231 /2023 SPL.JUDGE,ANGUL(Anugul)
36	D-BLAPL/926/2024 BLAPL/183/2024	STATE OF ODISHA DAKA @ TUNA SWAIN VS	ANITA SAHOO VS	Spl/0000014/2023 GANIA /82 /2023 J.M.F.C.,DASAPALLA(Nayagarh)
37	D-BLAPL/1047/2024 BLAPL/184/2024	STATE OF ODISHA CHAITANYA MURMU VS	BASANTA KUMAR DAS VS	GR/0000320/2023 MURUDA /93 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC
38	D-BLAPL/925/2024 BLAPL/185/2024	STATE OF ODISHA PRAFULLA PUTHAL VS	BISHNU PRASAD PRADHAN VS	ST/0000144/2023 SIMULIA /349 /2023 J.M.F.C.,SORO(Baleshwar)
39	D-BLAPL/950/2024 BLAPL/186/2024	STATE OF ODISHA PRABHASINI BHUYAN VS	KURESH PRASAD DASH VS	CT/0001408/2023 KABISURYANAGAR /540 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam)
40	D-CMP/1196/2024 CMP/21/2024	STATE OF ODISHA BIJAYA KUMAR DAS VS	BANSHIDHAR BAUG VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE
41	D-CMP/467/2024 CMP/22/2024	BIDULATA DAS SUMANTA BISWAL VS	AMIT PRASAD BOSE VS	CMA/0000122/2015 // A.D.J.,BARGARH(Bargarh)
42	D-CMP/1201/2024 CMP/23/2024	CHANDRAKANTI SAHU GANGALATA @ GANGA BHAGAT VS	AMIT PRASAD BOSE VS	Fao/0000016/2022 // CIVIL JUDGE (JD),KENDRAPARA(Kendr
43	D-CMP/681/2024 CMP/24/2024	GANESWAR SAHOO BIDYUTLATA PRADHAN VS	KISHORE KUMAR JENA VS	CS/0000775/2023 // CIVIL JUDGE (SD),1ST COURT,CUTTAC
44	D-CONTC/836/2024 CONTC/67/2024	SRI SRI MAA BAGALA THAKURANI, CUTTACK PRIYANKA MOHANTY VS	ADV VS	Os/0000002/2016 // ()
45	D-CONTC/958/2024 CONTC/68/2024	BINITA SENAPATI, D.E.O, DHENKANAL ALIV KUMAR SWAIN VS	ALIV KUMAR SWAIN(IN PERSON) VS	// // ()
		ANIL MITAL, REGISTRAR CUM SECY. OF PHARMACY COUNCIL OF INDIA		//

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46	D-CONTC/293/2024 CONTC/69/2024	BHAGIRATHI RAY VS NIBEDITA PARIDA, TAHASILDAR, DELANG	ADV. VS	// 0 //
47	D-CONTC/499/2024 CONTC/70/2024	DIBYALOCHAN MOHANTA VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ADV VS	// 0 //
48	D-CONTC/503/2024 CONTC/71/2024	DIBYA LOCHAN MOHANTA VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ADV VS	// 0 //
49	D-CONTC/604/2024 CONTC/72/2024	SIDHARTHA SHANKAR DASH VS DEO RANJAN KUMAR SINGH, PRINCIPAL SECY., HOME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
50	D-CONTC/900/2024 CONTC/73/2024	SADASHIBA DAKUA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/903/2024 CONTC/74/2024	KRUSHNA CHANDRA DASH VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/911/2024 CONTC/75/2024	SARMISTHA PADHI VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/915/2024 CONTC/76/2024	MIHIR KUMAR TRIPATHY VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/920/2024 CONTC/77/2024	SUBASH CHANDRA BEBARTA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/1075/2024 CONTC/78/2024	P.RAKESH KUMAR DORA VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //
56	D-CONTC/113/2024 CONTC/79/2024	DR.PRAFULLA KUMAR PANDA VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY	ADV VS	// 0 //
57	D-CONTC/450/2024	BANISHREE PRADHAN	MOHIT AGARWAL	//

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	CONTC/80/2024	VS RUDRA NARAYAN MOHANTY, A.D.M. CUM CERTIFICATE OFFICER, BBSR.	VS	() //
58	D-CONTC/594/2024 CONTC/81/2024	GOLAKHA CHANDRA NAIK VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV. VS	// () //
59	D-CONTC/294/2024 CONTC/82/2024	GURU CHARAN BAL VS RAJESH CHANDRA MOHANTY, SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION NO 1, CUTTACK	ADV VS	// () //
60	D-CONTC/787/2024 CONTC/83/2024	DURYODHAN SAHOO VS ANU GARG, I.A.S.	PRASANTA KUMAR MISHRA VS	// () //
61	D-CONTC/292/2024 CONTC/84/2024	AINTHU HARIJAN VS ANU GARG, I.A.S	ADV VS	// () //
62	D-CRLA/285/2024 CRLA/18/2024	ANANDA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ITAMATI /16 /2013 A.D.J.,NAYAGARH(Nayagarh) ST/0000109/2013
63	D-CRLA/893/2024 CRLA/19/2024	HIMANSU SAHOO VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	BALICHANDRAPUR /4 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000046/2019
64	D-CRLA/576/2024 CRLA/20/2024	AJIT BALUA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BURLA /4 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000002/2019
65	D-CRLMA/359/2024 CRLMA/3/2024	MANJIT DHALI VS STATE OF ODISHA	ADV. VS	MOTU /63 /2019 () //
66	D-CRLMC/468/2024 CRLMC/35/2024	MENAKA KUMARI DEI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	BALIKUDA /532 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0001861/2023
67	D-CRLMC/574/2024 CRLMC/36/2024	PREMANANDA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /33 /2017 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000017/2017
68	D-CRLMC/963/2024 CRLMC/37/2024	AVAYA KUMAR SAHOO VS	DURGA PRASAD DHAL VS	MANCHESWAR P.S. /169 /2020 DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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69	D-CRLMC/998/2024 CRLMC/38/2024	STATE OF ODISHA LAXMIKANTA BAGHA VS	BAIJAYANTI MOHANTY VS	ICC/0000001/2022 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
70	D-CRLMC/602/2024 CRLMC/39/2024	STATE OF ODISHA BHAGYALAXMI SAHOO VS	SUSANTA KUMAR MISHRA VS	2(A)CC/0000018/2023 //0 J.M.F.C.,BHUBANESWAR(Khordha)
71	D-CRLMP/770/2024 CRLMP/18/2024	STATE OF ODISHA ROJALIN SAHOO VS	BYOMAKESH TRIPATHY VS	ICC/0001321/2023 //0 ()
72	D-CRLMP/166/2024 CRLMP/19/2024	STATE OF ODISHA SITARA BEGUM VS	ALOK KUMAR MOHAPATRA VS	// //0 ()
73	D-CRLMP/243/2024 CRLMP/20/2024	STATE OF ODISHA ARUN SWAIN VS	SUBHRANSU BHUSAN MOHANTY VS	// //0 ()
74	D-CRLMP/634/2024 CRLMP/21/2024	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	SAROJ RANJAN SUBUDHI VS	// //0 ()
75	D-CRLMP/645/2024 CRLMP/22/2024	STATE OF ODISHA ABINASH MOHANTY VS	BYOMAKESH TRIPATHY VS	// //0 ()
76	D-CRLMP/647/2024 CRLMP/23/2024	STATE OF ODISHA KARANIL BAGH VS	BYOMAKESH TRIPATHY VS	// //0 ()
77	D-CRLMP/648/2024 CRLMP/24/2024	STATE OF ODISHA SATYA NARAYANA DASH VS	BYOMAKESH TRIPATHY VS	// //0 ()
78	D-CRLMP/659/2024 CRLMP/25/2024	STATE OF ODISHA TOFAN KUMAR SAHOO VS	SUBHRANSU THAKUR VS	// //0 ()
79	D-CRLMP/696/2024 CRLMP/26/2024	STATE OF ODISHA AJAYA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// JATNI P.S. /587 /2021 () //

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80	D-CRLMP/710/2024 CRLMP/27/2024	LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 0 //
81	D-CRLMP/816/2024 CRLMP/28/2024	NIRANJAN SAHOO VS STATE OF ODISHA	DINESH RAY VS	CHAULIAGANJA /297 /2023 0 //
82	D-CRLMP/837/2024 CRLMP/29/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 0 //
83	D-CRLMP/538/2024 CRLMP/30/2024	GITANJALI BHATTARAY VS STATE OF ODISHA	DURGA PRASAD JENA VS	//0 0 //
84	D-CRP/835/2024 CRP/1/2024	SARBESWAR SETHI VS MANASRANJAN SETHI	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000031/2023
85	D-FAO/378/2024 FAO/6/2024	BIDYADHAR PANDA VS NILAMANI PANDA	PURNA CHANDRA MISHRA VS	// A.D.J.,BHADRAK(Bhadrak) IA/0000009/2021
86	D-WA/1150/2024 WA/10/2024	STATE OF ODISHA VS SANATAN LENKA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
87	D-WA/1202/2024 WA/11/2024	STATE OF ODISHA VS ASHOK KUMAR DASH	DHANANJAYA MUND,A.G.A VS	// 0 //
88	D-WA/1166/2024 WA/12/2024	STATE OF ODISHA VS KESHAB CHANDRA JENA	DHANANJAYA MUND,A.G.A VS	// 0 //
89	D-WA/1169/2024 WA/13/2024	STATE OF ODISHA VS SUDARSAN PARIDA	AJODHYA RANJAN DAS,A.G.A VS	// 0 //
90	D-WA/1165/2024 WA/14/2024	STATE OF ODISHA VS BABAJI CHARAN PATRA	DHANANJAYA MUND, A.G.A. VS	// 0 //
91	D-WA/752/2024	SASWAT PRADHAN	SAGARIKA SAHOO	//

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	WA/15/2024	VS STATE OF ODISHA	VS	0 //
92	D-WA/1151/2024 WA/8/2024	STATE OF ODISHA VS ROSALIN DAS	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
93	D-WA/1188/2024 WA/9/2024	STATE OF ODISHA VS NARMADA DAS	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
94	D-WP(C)/506/2024 WP(C)/523/2024	VIKRAM NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
95	D-WP(C)/504/2024 WP(C)/524/2024	SURENDRA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
96	D-WP(C)/542/2024 WP(C)/525/2024	DUSMANTA KUMAR PALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
97	D-WP(C)/1028/2024 WP(C)/526/2024	NITAI MATARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
98	D-WP(C)/343/2024 WP(C)/527/2024	BHARJAN KANHAR VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
99	D-WP(C)/796/2024 WP(C)/528/2024	SANTOSH KUMAR ACHARYA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
100	D-WP(C)/617/2024 WP(C)/529/2024	SURYA NARAYAN PATRA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
101	D-WP(C)/1128/2024 WP(C)/530/2024	BASANTA KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
102	D-WP(C)/531/2024 WP(C)/531/2024	SISIR KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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103	D-WP(C)/1207/2024 WP(C)/532/2024	STATE OF ODISHA NIMAPADA SARASWATA SANGHA, NIMAPADA VS	NIROD KUMAR SAHU VS	// // 0
104	D-WP(C)/1163/2024 WP(C)/533/2024	STATE OF ODISHA M/S JAGDAMBA POLYMERS PVT. LTD., BALASORE VS	RUDRA PRASAD KAR VS	// // 0
105	D-WP(C)/1194/2024 WP(C)/534/2024	THE MANAGING DIRECTOR, ODISHA AGRO INDUSTRIES CORP. LTD., BBSR M/S. SAI OM AGENCY, KORAPUT VS	SUKANTA KUMAR DALAI VS	// // 0
106	D-WP(C)/1155/2024 WP(C)/535/2024	STATE OF ODISHA SWAPNAMAYEE SWAIN VS	SOUENDRA PATTANAİK VS	// // 0
107	D-WP(C)/902/2024 WP(C)/536/2024	STATE OF ODISHA NARENDRA KUMAR SAHOO VS	JYOTI RANJAN KAR VS	// // 0
108	D-WP(C)/427/2024 WP(C)/537/2024	STATE OF ODISHA RAMA KRUSHNA RATH VS	BHUBAN MOHAN BHUYAN VS	// // 0
109	D-WP(C)/1213/2024 WP(C)/538/2024	STATE OF ODISHA RICH ENGINEERS AND DEVELOPERS, BBSR VS	BISWAJIT NAYAK VS	// // 0
110	D-WP(C)/381/2024 WP(C)/539/2024	PUNJAB NATIONAL BANK, BBSR MINIKETAN NAG VS	MANOJ KUMAR PATI VS	// // 0
111	D-WP(C)/997/2024 WP(C)/540/2024	THE COMMNR. CUM SECY., GOVT. OF ODISHA, S AND ME DEPT., BBSR AJITA KUMAR SAHOO VS	NIROD KUMAR SAHU VS	// // 0
112	D-WP(C)/1195/2024 WP(C)/541/2024	COLLECTOR, NAYAGARH JAYANTI MOHAPATRA VS	DAYANANDA MOHAPATRA VS	// // 0
113	D-WP(C)/726/2024 WP(C)/542/2024	STATE OF ODISHA PRADEEP KUMAR NAIK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/788/2024 WP(C)/543/2024	DHABALESWAR INSTITUTE OF PHARMACY, CUTTACK VS THE PHARMACY COUNCIL OF INDIA, NEW DELHI	SRINIBASH SATAPATHY VS	// 0 //
115	D-WP(C)/753/2024 WP(C)/544/2024	SUCHITRA PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
116	D-WP(C)/521/2024 WP(C)/545/2024	Y.V. MOHAN RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
117	D-WP(C)/1108/2024 WP(C)/546/2024	M/S SRI ADITYA LOGISTICS PVT. LTD., KHURDA VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// 0 //
118	D-WP(C)/223/2024 WP(C)/547/2024	PRIYAJIT KHATUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	D-WP(C)/533/2024 WP(C)/548/2024	RABI SANKAR SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
120	D-WP(C)/518/2024 WP(C)/549/2024	K.ISWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
121	D-WP(C)/1160/2024 WP(C)/550/2024	CHARU PRASAD SINGHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
122	D-WP(C)/529/2024 WP(C)/551/2024	Y.V. MOHAN RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
123	D-WP(C)/511/2024 WP(C)/552/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
124	D-WP(C)/526/2024 WP(C)/553/2024	SANJIB KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
125	D-WP(C)/1154/2024	NARENDRA MALI	RAJJEET ROY	//

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	WP(C)/554/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/1168/2024 WP(C)/555/2024	PURNA CHANDRA JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
127	D-WP(C)/534/2024 WP(C)/556/2024	LAXMI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
128	D-WP(C)/1306/2024 WP(C)/557/2024	GIRIGOBARDHAN THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
129	D-WP(C)/429/2024 WP(C)/558/2024	RABINARAYAN SUBUDHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
130	D-WP(C)/469/2024 WP(C)/559/2024	SUKRA MUDULI VS REGIONAL MANANGER, ACTION AID, BBSR	SATYABHUSAN DAS VS	// 0 //
131	D-WP(C)/715/2024 WP(C)/560/2024	SUDHIR KOSOLIA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
132	D-WP(C)/1023/2024 WP(C)/561/2024	BHAGABAN MAHAPATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
133	D-WP(C)/908/2024 WP(C)/562/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
134	D-WP(C)/1094/2024 WP(C)/563/2024	BINAPANI MEHER VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
135	D-WP(C)/909/2024 WP(C)/564/2024	NILAKANTHA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
136	D-WP(C)/1034/2024 WP(C)/565/2024	PRAVAT KUMAR SAHOO VS	AMITAV TRIPATHY VS	// 0

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137	D-WP(C)/738/2024 WP(C)/566/2024	STATE OF ORISSA PARTHA SARATHI SAHOO VS SASMITA NAIK	BHAWANI SANKAR PANIGRAHI VS	// // 0 //
138	D-WP(C)/1310/2024 WP(C)/567/2024	SANTOSH THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
139	D-WP(C)/1032/2024 WP(C)/568/2024	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
140	D-WP(C)/1277/2024 WP(C)/569/2024	AMIYA RANJAN MISHRA VS NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD., NAYAGARH	SANJIB MOHANTY VS	// 0 //
141	D-WP(C)/1247/2024 WP(C)/570/2024	HIRANYA DHARUA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
142	D-WP(C)/1301/2024 WP(C)/571/2024	LAXMIDHAR MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
143	D-WP(C)/1389/2024 WP(C)/572/2024	GOPABANDHU GARDIA VS COLLECTOR, SAMBALPUR	SAURAV TIBREWAL VS	// 0 //
144	D-WP(C)/1263/2024 WP(C)/573/2024	M/S BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
145	D-WP(C)/1288/2024 WP(C)/574/2024	SUSHANTA KUMAR PATEL VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
146	D-WP(C)/1291/2024 WP(C)/575/2024	SUSHANTA KUMAR PATEL VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
147	D-WP(C)/1361/2024 WP(C)/576/2024	JULI PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //

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148	D-WP(C)/1294/2024 WP(C)/577/2024	SUVENDU KUMAR PATEL VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
149	D-WP(C)/359/2024 WP(C)/578/2024	BHAGABATI KHORA VS COLLECTOR CUM DIST. MAGISTRATE, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
150	D-WP(C)/666/2024 WP(C)/579/2024	SUBASA @ SUBASH NAYAK VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
151	D-WP(C)/1433/2024 WP(C)/580/2024	PROSANT KUMAR SINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
152	D-WP(C)/198/2024 WP(C)/581/2024	SANJAY SINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
153	D-WP(C)/1434/2024 WP(C)/582/2024	PURNA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
154	D-WP(C)/1435/2024 WP(C)/583/2024	BISHNU CHARAN MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
155	D-WP(C)/774/2024 WP(C)/584/2024	SUDHARSHAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
156	D-WP(C)/1304/2024 WP(C)/585/2024	MANORANJAN SING VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
157	D-WP(C)/1426/2024 WP(C)/586/2024	PRAMILA PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
158	D-WP(C)/1120/2024 WP(C)/587/2024	BANSIDHAR BARIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
159	D-WP(C)/730/2024	MAHESH KUMAR BHOI	AVIJIT PATNAIK	//

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	WP(C)/588/2024	VS MAHANADI COALFIELDS LTD. SAMBALPUR	VS	0 //
160	D-WP(C)/1427/2024 WP(C)/589/2024	PRAMILA PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
161	D-WP(C)/1307/2024 WP(C)/590/2024	SHYAM SUNDAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
162	D-WP(C)/482/2024 WP(C)/591/2024	SUDHAMAYEE DEHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
163	D-WP(C)/1074/2024 WP(C)/592/2024	M/S REXON STRIPS LTD., ROURKELA VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
164	D-WP(C)/1140/2024 WP(C)/593/2024	DURGA MADHAV PRADHAN VS VICE CHANCELLOR, BERHAMPUR	RASHMI RANJAN SINHA VS	// 0 //
165	D-WP(C)/1429/2024 WP(C)/594/2024	MURALIDHAR MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
166	D-WP(C)/1244/2024 WP(C)/595/2024	GOKUL CHANDRA SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
167	D-WP(C)/990/2024 WP(C)/596/2024	TARINI PRASAD SINGH VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
168	D-WP(C)/1268/2024 WP(C)/597/2024	SUNITA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
169	D-WP(C)/1087/2024 WP(C)/598/2024	SHRE BALADEVJEW NURSING COLLEGE, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
170	D-WP(C)/805/2024 WP(C)/599/2024	DHANALAXMI MOHANTY VS	NIRANJAN NAYAK VS	// 0

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171	D-WP(C)/642/2024 WP(C)/600/2024	STATE OF ODISHA BHARATI MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
172	D-WP(C)/1428/2024 WP(C)/601/2024	STATE OF ODISHA PRAMILA PATRA VS	SITANSU MOHAN SINGH VS	// // 0
173	D-WP(C)/1494/2024 WP(C)/602/2024	STATE OF ODISHA NITYANANDA PARIDA VS	LAMBODAR PRADHAN VS	// // 0
174	D-WP(C)/1493/2024 WP(C)/603/2024	TAHASILDAR, MAHAKALAPARA BICHITRA KUMAR MALL VS	LAMBODAR PRADHAN VS	// // 0
175	D-WP(C)/1487/2024 WP(C)/604/2024	TAHASILDAR, MAHAKALAPARA NIRANJAN DAS VS	ADITYA NARAYAN RAY VS	// // 0
176	D-WP(C)/1210/2024 WP(C)/605/2024	UCO BANK, KANDHAMAL DUSHASAN SWAIN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
177	D-WP(C)/822/2024 WP(C)/606/2024	STATE OF ODISHA CHITTARANJAN PANDA VS	PRADEEP KUMAR DAS VS	// // 0
178	D-WP(C)/1497/2024 WP(C)/607/2024	STATE OF ODISHA AKSHYA MALIKA VS	LAMBODAR PRADHAN VS	// // 0
179	D-WP(C)/612/2024 WP(C)/608/2024	TAHASILDAR, MAHAKALAPARA HIMANSU SEKHAR SAHU VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
180	D-WP(C)/1014/2024 WP(C)/609/2024	STATE OF ODISHA PRABHAS RANJAN KHAMARI VS	KAUSHIK SWAIN VS	// // 0
181	D-WP(C)/1126/2024 WP(C)/610/2024	STATE OF ODISHA SUPRIYA DAS VS	DEBENDRA NATH MISRA VS	// // 0
		UNION OF INDIA		//

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182	D-WP(C)/1112/2024 WP(C)/611/2024	SUBASINI DEI VS TPCODL, BBSR	UMAKANT SAHOO VS	// 0 //
183	D-WP(C)/661/2024 WP(C)/612/2024	BISHNU PRIYA PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
184	D-WP(C)/412/2024 WP(C)/613/2024	IPSIT DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
185	D-WP(C)/923/2024 WP(C)/614/2024	ASWINI KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
186	D-WP(C)/957/2024 WP(C)/615/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
187	D-WP(C)/691/2024 WP(C)/616/2024	DEBASISH BESHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
188	D-WP(C)/1400/2024 WP(C)/617/2024	PRAVAKAR MISHRA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
189	D-WP(C)/1259/2024 WP(C)/618/2024	UMAKANTA ROUT VS CANARA BANK, BBSR	AVIJIT PATTNAIK VS	// 0 //
190	D-WP(C)/1398/2024 WP(C)/619/2024	BANSIDHARA SABUT VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
191	D-WP(C)/1391/2024 WP(C)/620/2024	PRAMODINI PRUSTY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
192	D-WP(C)/1013/2024 WP(C)/621/2024	SUSILA BEHERA VS THE REGIONAL MANAGER, SBI, BBSR	JUDHISTHIR SAHOO VS	// 0 //
193	D-WP(C)/1383/2024	ANTARYAMI MUDULI	SRIKANTA MAHUNTA	//

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	WP(C)/622/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1280/2024 WP(C)/623/2024	JAYASHREE SINGHDEO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
195	D-WP(C)/1395/2024 WP(C)/624/2024	SAGARIKA ROUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
196	D-WP(C)/1405/2024 WP(C)/625/2024	MALATI SABUT VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
197	D-WP(C)/1011/2024 WP(C)/626/2024	RAMA DEI @ NAIK VS UNION OF INDIA	JUDHISTHIR SAHOO VS	// 0 //
198	D-WP(C)/1053/2024 WP(C)/627/2024	PRANAKRUSHNA ROUT VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA, HOME DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
199	D-WP(C)/1386/2024 WP(C)/628/2024	SUKANTI PARIDA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
200	D-WP(C)/1403/2024 WP(C)/629/2024	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
201	D-WP(C)/1351/2024 WP(C)/630/2024	SASHIBHUSAN THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
202	D-WP(C)/191/2024 WP(C)/631/2024	MAHODADHI BUILDERS PVT. LTD., BBSR VS BIJAYALAXMI SAHOO	SURYAKANTA DASH VS	// 0 //
203	D-WP(C)/706/2024 WP(C)/632/2024	AISURYA MANI JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
204	D-WP(C)/1393/2024 WP(C)/633/2024	KSHETRA MOHAN PANIGRAHI VS	SUKANTA KUMAR DALAI VS	// 0

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205	D-WP(C)/989/2024 WP(C)/634/2024	STATE OF ODISHA SANDHYARANI NAYAK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
206	D-WP(C)/1070/2024 WP(C)/635/2024	STATE OF ODISHA UTTAM DEBNATH VS	PRAKASH CHANDRA DASH VS	// // ()
207	D-WP(C)/860/2024 WP(C)/636/2024	COLLECTOR, KENDRAPARA GANAPATI DALAI VS	BIRANCHI NARAYAN MAHAPATRA VS	// // ()
208	D-WPCRL/1071/2024 WPCRL/1/2024	STATE OF ODISHA TARUN MEGHANI VS	HIMANSU SEKHAR MISHRA VS	// // ()/
209	D-ABLAPL/918/2024 ABLAPL/198/2024	STATE OF ODISHA AMULYA KUMAR DAS @ AMULYA DAS VS	ARUN KUMAR ACHARYA VS	// // PIRAHAT P.S /225 /2023 ()
210	D-ABLAPL/921/2024 ABLAPL/199/2024	STATE OF ODISHA CHANDAN HARIJAN VS	PREMRAJ GOUDA VS	// // JHARIGAM /82 /2023 ()
211	D-ABLAPL/346/2024 ABLAPL/200/2024	STATE OF ODISHA BABULI DALEI VS	SANJIB KUMAR BHANJADEO VS	// // KHURDA MODEL /812 /2023 ()
212	D-ABLAPL/352/2024 ABLAPL/201/2024	STATE OF ODISHA SUGRIV VS	PRASANTA KUMAR ROUTRAY VS	// // HIRAKUD /158 /2023 ()
213	D-ABLAPL/364/2024 ABLAPL/202/2024	STATE OF ODISHA ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY VS	DIBYAJYOTI SAHOO VS	// // GRAM GANJAM /291 /2023 ()
214	D-ABLAPL/632/2024 ABLAPL/203/2024	STATE OF ODISHA MAHAMMAD TARIKH VS	ADITI HOTA VS	// // COLLIERY /142 /2023 ()
215	D-ABLAPL/69/2024 ABLAPL/204/2024	STATE OF ODISHA BIBHUTI BHUSAN PARIDA VS	ANIRUDHA DAS VS	// // MAHABIROD /170 /2023 ()
		STATE OF ODISHA		//

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216	D-ABLAPL/711/2024 ABLAPL/205/2024	SUKA @ SUSHANTA SAHOO @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRATIMA NAYAK VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000178/2023
217	D-ABLAPL/716/2024 ABLAPL/206/2024	SK. ZAFIRUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /294 /2023 (//
218	D-ABLAPL/635/2024 ABLAPL/207/2024	MAHAMMAD TARIKH VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /162 /2023 (//
219	D-ABLAPL/116/2024 ABLAPL/208/2024	BINNALA HARISH VS STATE OF ODISHA	MANORANJAN PADHY VS	PARLAKHEMUNDI /194 /2023 (//
220	D-ABLAPL/738/2024 ABLAPL/209/2024	AJAYA NAHA VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000074/2023
221	D-ABLAPL/130/2024 ABLAPL/210/2024	SUSANTA PARIDA @ HAPPY VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /15 /2022 (//
222	D-ABLAPL/656/2024 ABLAPL/211/2024	NILIMA @ LILIMA BARIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /97 /2023 (//
223	D-ABLAPL/334/2024 ABLAPL/212/2024	PRAVAT DHAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	BINJHARPUR /472 /2023 (//
224	D-ABLAPL/661/2024 ABLAPL/213/2024	SATRUGHAN MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /25 /2023 (//
225	D-ABLAPL/795/2024 ABLAPL/214/2024	SONU SAHOO @ ABHIJIT SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000248/2023
226	D-ABLAPL/450/2024 ABLAPL/215/2024	MINO PAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /84 /2023 (//
227	D-ABLAPL/666/2024	DIBAKAR MARTHA	BIJAY KUMAR BEHERA	KHURDA MODEL /818 /2023

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	ABLAPL/216/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/810/2024 ABLAPL/217/2024	KAMAL LOCHAN DAS VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000070/2023
229	D-ABLAPL/831/2024 ABLAPL/218/2024	FARUK @ FARUK KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PLANTSITE /5 /2024 () //
230	D-ABLAPL/698/2024 ABLAPL/219/2024	PRAVAT SETHI VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /919 /2023 () //
231	D-ABLAPL/835/2024 ABLAPL/220/2024	NUTHURI BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /694 /2023 () //
232	D-ABLAPL/453/2024 ABLAPL/221/2024	RAMA DALEI @ RAMA SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /544 /2023 () //
233	D-ABLAPL/707/2024 ABLAPL/222/2024	SONU SAHOO @ ABHIJIT SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000075/2023
234	D-ABLAPL/483/2024 ABLAPL/223/2024	PRITI RANJAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MADHUPATNA /405 /2023 () //
235	D-ABLAPL/922/2024 ABLAPL/224/2024	KAMAL LOCHAN DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000241/2023
236	D-ABLAPL/11/2024 ABLAPL/225/2024	PRAMOD KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /173 /2023 () //
237	D-ABLAPL/924/2024 ABLAPL/226/2024	DEEPANKAR @ DEEPAK KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S.(BBSR) /104 /2021 () //
238	D-ABLAPL/108/2024 ABLAPL/227/2024	NIBAS ROUT VS	RABINDRA NATH PANDA VS	BANKI /387 /2023 ()

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239	D-ABLAPL/927/2024 ABLAPL/228/2024	STATE OF ODISHA SUBODH KUMAR PRADHAN VS	ANITA SAHOO VS	// / /0 ()
240	D-ABLAPL/332/2024 ABLAPL/229/2024	STATE OF ODISHA SRINIBAS JENA VS	AMITABH MISHRA VS	// CUTTACK VIGILANCE /13 /2023 ()
241	D-ABLAPL/928/2024 ABLAPL/230/2024	STATE OF ODISHA GOURI AGRAWAL VS	LAXMI NARAYAN PATEL VS	// THELKOLOI PS /129 /2023 ()
242	D-ABLAPL/518/2024 ABLAPL/231/2024	STATE OF ODISHA MUKTIKANTA BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /390 /2023 ()
243	D-ABLAPL/931/2024 ABLAPL/232/2024	STATE OF ODISHA RAJA SENDRIA VS	LAXMI NARAYAN PATEL VS	// BELPAHAR /243 /2023 ()
244	D-ABLAPL/955/2024 ABLAPL/233/2024	STATE OF ODISHA RAHUL NAIK @ PABITRA NAIK VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /506 /2023 ()
245	D-ABLAPL/363/2024 ABLAPL/234/2024	STATE OF ODISHA LATARANI SETHY @ SETHI VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /888 /2023 ()
246	D-ABLAPL/840/2024 ABLAPL/235/2024	STATE OF ODISHA GIRIJA PRASAD SAHU VS	LAXMIDHAR MAHAPATRA VS	// K.NUAGAON /2 /2024 ()
247	D-ABLAPL/189/2024 ABLAPL/236/2024	STATE OF ODISHA BIRAJ KUANR VS	PRAKASH KUMAR BEURA VS	// NAYAPALLI P.S. /595 /2023 ()
248	D-ABLAPL/429/2024 ABLAPL/237/2024	STATE OF ODISHA DHIREN BISHI @ DHIRENDRA BISHI VS	PREETAM MISHRA VS	// BAUNISUNI /143 /2023 ()
249	D-ABLAPL/940/2024 ABLAPL/238/2024	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	GOPAL KRISHNA BEHERA VS	// G.UDAYAGIRI /1 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/520/2024 ABLAPL/239/2024	SATRUGHNA DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MANGALPUR /4 /2022 () //
251	D-ABLAPL/73/2024 ABLAPL/240/2024	SARAT KUMAR ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /453 /2023 () //
252	D-ABLAPL/868/2024 ABLAPL/241/2024	RUNU SAGARIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /62 /2023 () //
253	D-ABLAPL/286/2024 ABLAPL/242/2024	JOSHNARANI @ JYOTSHNARANI PARIDA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	NIMAPADA /443 /2023 () //
254	D-ABLAPL/879/2024 ABLAPL/243/2024	JAYKRUSHNA SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA (BERHAMPUR) /2 /2024 () //
255	D-ABLAPL/59/2024 ABLAPL/244/2024	AMARESH MALLICK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BADACHANA /391 /2023 () //
256	D-ABLAPL/762/2024 ABLAPL/245/2024	GAJENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /1 /2024 () //
257	D-ABLAPL/766/2024 ABLAPL/246/2024	SUPA@RANJAN SWAIN @ RANJAN KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /1061 /2023 () //
258	D-ABLAPL/202/2024 ABLAPL/247/2024	TUKUNA MALLIK @ KAMADEV MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL TOWN /348 /2023 () //
259	D-ABLAPL/824/2024 ABLAPL/248/2024	SUMANTA KANDI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	JAGATSINGPUR /762 /2023 () //
260	D-ABLAPL/255/2024 ABLAPL/249/2024	MANDADI GIRIJA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KASINAGAR /163 /2023 () //
261	D-ABLAPL/844/2024	KEDAR NAYAK	BISHNU PRASAD PRADHAN	HINJILI /1013 /2023

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	ABLAPL/250/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/923/2024 ABLAPL/251/2024	LIPA @ SASMITA SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /476 /2023 () //
263	D-ABLAPL/556/2024 ABLAPL/252/2024	PINTU KUANR VS STATE OF ODISHA	KIRTAN DANG VS	TUSRA /172 /2023 () //
264	D-ABLAPL/601/2024 ABLAPL/253/2024	ANITA PARAMGURU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	INDUSTRIAL ESTATE PS /29 /2023 () //